

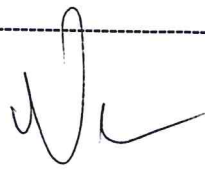
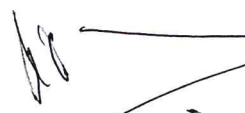
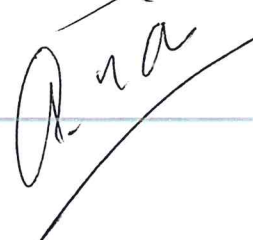
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/2008	TP 09/2016	For clarification	397/398	M. Leela & 4 Others Vs T.R. Mills Pvt. Ltd., & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAMAN +919962100188	R 5, 6 & 7	
2.	R. JM KUMAR 9986067062	Q-5 & 9 to 12	
3.	AARTHI. M. ANIL	P2	

The matter is listed today for hearing. The petitioner No.2 is present in person. Counsel for other respondents are present.

The matter is to be listed on 30.01.2018 to hear on further arguments.


MEMBER (T)


MEMBER (J)